

Annexure-1

**Name of the corporate debtor: Fast and Safe Transport Private Limited ; Date of commencement of liquidation: 04-03-2021;
List of stakeholders as on:18-5-2021**

List of secured financial creditors

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|---|-----------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|--|------------------------------|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED | U67190MH2007PLC174287 | 01-04-2021 | 2,99,46,448 | 2,99,46,448 | Secured | 29946448 | Yes | Land & building | | 100.00% | | | | | |
| | | | | 2,99,46,448 | 2,99,46,448 | | | | | | | | | | | |